

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3362
ANSWERED ON:18.03.2013
NATIONAL HIGHWAY ACCIDENT RELIEF SERVICE SCHEME
Nagar Shri Surendra Singh;Singh Shri Sushil Kumar

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the number of cranes and ambulances provided under National Highways Accident Relief Service Scheme (NHARSS) to various States including Bihar and Uttar Pradesh during the last three years and the current year;
- (b) whether the provided cranes and ambulances to the State of Bihar to match their requirement;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government has evaluated the impact of this scheme to make it more effective; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) Ministry of Road Transport and Highways, has provided 136 cranes to States/UTs and 70 advance Life Support Ambulances to trauma care centers identified under the Ministry of Health and Family Welfare's Scheme 'establishment of an integrated network of Trauma Centers' during the last three years. The state-wise details are at Annexure.
- (b) & (c) During the year 2009-10, requirement for six 10 ton cranes was received from State Government of Bihar. After considering requirements of other states and availability of fund, one 10 ton crane was provided to Bihar. No requirement was received from State Government of Bihar during the year 2010 -11, 2011-12 and 2012-13. However, the Ministry has sanctioned 10 Advance Life Support Ambulances for Bihar to be provided to trauma care centers identified under the Ministry of Health and Family Welfare's Scheme 'establishment of an integrated network of Trauma Centers' during the current year.
- (d) & (e) The Ministry has convened meetings with Police Departments/Transport Departments of States/UTs and NGOs in May 2012, June 2012, January 2013 and February 2013 to assess existing arrangements for providing of emergency medical services to road accident victims in each State including deployment of ambulances, cranes and their optimal use.